

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 16-05-2026 To 16-05-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	1379/2026	PRITAM CHAKRABORTY @ PRITAM Mobile:9636205437 Email:GOPALKRISHNASARKAR06@GMAIL.COM	GOPAL KRISHNA SARKAR	15-06-2026	1) .. .... .. CRPC .. 2).. MENTION AGE OF ALL PETITIONER AT CAUSE TITLE.. 3).. MENTION G.R/P.T.N/SL.NO./SPL. CASE ETC. AT CAUSE TITLE PAGE AND PENDING WHICH LD. TRIAL COURT BELOW..
2	CRM (A)	1382/2026	DILIP KUMAR PAUL @ RANJAN PAUL Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	15-06-2026	1) .. .... .. CLARIFICATION NEEDED REGARDING DISTRICT AT CAUSE TITLE PAGE.. 2).. STATE AND ANR. AT ALL CAUSE TITLE
3	CRM (A)	1384/2026	REMAN SK Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	15-06-2026	1) .. .... .. VAKALATNAMA NOT RECEIVED AND ACCEPTED BY THE LD. ADV.... 2).. CLARIFICATION NEEDED REGARDING G.R CASE NUMBER ( YEAR )
4	CRM (A)	1385/2026	MAINUL ISLAM Mobile:7003372991 Email:ADVOCATE.DUTTA@GMAIL.COM	DATTATREYA DUTTA	15-06-2026	1) .. .... .. R.I STAMP AT AFFIDAVIT PAGE
5	CRM (A)	1386/2026	PETITIONER Mobile:9830674441 Email:MDZEESHAN.UDDIN1985@GMAIL.COM	MD ZEESHAN UDDIN	15-06-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION AND ANNEXURES
6	CRM(M)	1192/2026	RESHEDA BIBI @ RESEDA BIBI @ RESHEDA KHATUN Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	15-06-2026	1. ACT WRONG. IN CAUSE TITLE 2. CASE TYPE WRONG. IN PP LETTER
7	CRM(M)	1196/2026	SAMIR MONDAL @ TAPAS Mobile:9073178130 Email:ROHANBAVISHI39@GMAIL.COM	ROHAN BAVISHI	15-06-2026	1. ACT WRONG.
8	CRM(M)	1198/2026	RAJESH DAS Mobile:9830063930 Email:TRINAMITRAKUNDU2013@GMAIL.COM	TRINA MITRA	15-06-2026	1. DIST. WRONG. 2. PARA 1 NEED CLARIFICATION REGARDING. PREVIOUS REJECTION DETAILS. 3. JAIL NAME WRONG.
9	CRM(M)	1199/2026	ANIRBAN BHATTACHARJEE Mobile:8420383166	ARPAN GHOSH	15-06-2026	1. CASE TYPE WRONG. IN PARA 1 2. ID MISSING.

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			Email:ADVARPANGHOSH@GMAIL.COM			
10	CRM(M)	1201/2026	FARUK PURKAIT @ ISMAIL Mobile:9831180824 Email:SANTANUDEBROY@GMAIL.COM	SANTANU DEB ROY	15-06-2026	1) CLARIFICATION AS WELL AS DECLARATION NEEDED REGARDING S.C. CASE NO MISMATCHES IN PETITION AND AS WELL AS IN CERTIFIED COPY ... 2) MENTION P.S. CASE DETAILS ON THE FORWARDING LETTERS ADDRESSED TO LD PUBLIC PROSECUTOR
11	CRM (NDPS)	1053/2026	MOHAMAD JALAUDDIN SHAH @ MD JALAUDDIN SHAH Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	15-06-2026	INCOMPLETE P.S. NAME MENTIONED THROUGH OUT THE PETITION
12	CRM (NDPS)	1057/2026	AZIZUL RAHAMAN MOLLAH @ AJIJUL RAHAMAN MOLLA AND ANR. Mobile:9836683989 Email:AMALSAMANTAHC@GMAIL.COM	AMAL KRISHNA SAMANTA	15-06-2026	1) MENTION ANOTHER HONBLE HIGH COURT CASE NO IN 1ST PARA
13	CRR	2087/2026	WILLIAMSON MAGOR AND COMPANY LIMITED AND ORS Mobile:8777202089 Email:ADV.SUBHADEEP@GMAIL.COM	SUBHADEEP ADHIKARI	15-06-2026	VAKALATNAMA SHOULD BE ANNEXED AFTER THE CERTIFIED COPY